

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/13238/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the 15th December, 2022.

Sub:- **Casual leave and availing winter vacation with station leave permission.**

Ref:- Your letter No. JCD.I/18/22/6297, dtd 12.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **three days of casual leave on 21.12.2022, 22.12.2022 and 23.12.2022** and **permission to avail the winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission, from the morning of 21.12.2022 till the evening of 31.12.2022.** Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/13239-13240/A, dated , 15-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)